Annexure 2

Name of the corporate debtor:
Date of commencement of CIRP:
List of Creditors as on:

ISPAT PROFILES INDIA LIMITED 28th November 2019

28th November 2019 31st May 2021

Ust of Unsecured Financial Creditors belonging to any class of creditors

| | . 5 | 4 | w | 2 | | No. | T |
|-----------------|--------------------------------------|------------------------------------|--------------------------------------|---|--|--|---------------------------|
| Total | S Navoday Consultant s Limited | 4 New Core Steels Private Limited | 3 Dankuni Investment s Limited | Navdisha Real Estate private Limited | Mita Holdings Private Limited | Name of Creditor | |
| | | | | | | Identification No. | |
| | CIN - L67120WB198 0PLC032641 | CIN - US1900MH199 9PTC121975 | CIN - L67120WB197 " 2PLC028444 | CIN - U24116WB197 1PTC028066 | CIN - U65993WB198 9PTC046532 | Date of Receipt | Details |
| 71,43,85,000.00 | 11,06,10,000.00 | 18,40,000.00 | 83,00,000.00 | 1,00,00,000.00 | 58,36,35,000.00 | Amount claimed | Details of Claim Received |
| 0 | 0 | 0 | 0 | 0 | 0 | Amount of claim admitted | |
| | 0 Unsecured Loan | 0 Unsecured Loan | 0 Unsecured Loan | O Unsecured Loan | 0 Unsecured Loan | Nature of claim | Details of C |
| 0 | 0 | 0 | 0 | 0 | 0 | Amount covered by Guarantee | Details of Claim admitted |
| | 0 No | O No | 0 200 | O No | 0 No | Whether related party | |
| 0 | 0 | 0 | 0 | 0 | . 0 | % of Voting share in CoC | |
| 0 | 0 | 0 | 0 | 0 | 0 | of contingen t claim | |
| 0 | 0 | 0 | 0 | 0 | 0 | of any mutual dues, that may be | Amount |
| 71,43,85,000.00 | 11,06,10,000.00 | 18,40,000.00 | 83,00,000.00 | 1,00,00,000.00 | 58,36,35,000.00 | Amount of claim not admitted | |
| 0 | 0 | 0 | 0 | 0 | 0 | of claim under verificatio | Amount in Ks.) |
| | | | | | | Remarks, if any | n KS.) |

Note: The date of receipt of claim is not readily available with us as the same is lying in our office to which we don't have access at the moment due to imposition of lockdown. The same will be provided in due course.

